

**GOVERNMENT OF INDIA  
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1104  
ANSWERED ON FRIDAY, THE 21<sup>st</sup> JULY 2017  
[ASHADHA 30, 1939 (SAKA)]**

**NEW C.A. ACT**

**QUESTION**

**1104. SHRI JANARDAN MISHRA:  
SHRI NAGAR RODMAL:**

**Will the Minister of CORPORATE AFFAIRS कॉरपोरेट कार्य मंत्री  
be pleased to state:**

- (a) whether the Government is considering to formulate any new act regarding Chartered Accountants;**
- (b) if so, the details thereof; and**
- (c) the time by which the Government is likely to implement this new act?**

**ANSWER**

**THE MINISTER OF STATE IN THE  
MINISTRY OF CORPORATE AFFAIRS (SHRI ARJUN RAM MEGHWAL)**

कॉरपोरेट कार्य मंत्रालय में राज्य मंत्री

(श्री अर्जुन राम मेघवाल)

**(a) to (c): The Government is not considering any such proposal.**

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